COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 1382 OF 2018 IN APPEAL NO. 292 OF 2018 & IA NOS. 1383, 1384 OF 2018

Dated: 7th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Adani Gas Ltd.Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.

Mr. Mahesh Agarwal

Mr. Buddy A. Ranganadhan

Ms. Aanchal Mullick

Mr. Shubham Kulshreshta

Counsel for the Respondent(s) : Mr. Paras Kuhad, Sr. Adv.

Mr. Prashant Bezboruah Ms. Aditi Tripathi for R.1

Mr. Ramji Srinivasan, Sr. Adv.

Mr. Dibyanshu

Mr. Aayush Jain for R.2

Mr. Gaurav Mitra Mr. Adit Singh for R.3

Ms. Divya Roy

Mr. Sanjeet Singh for R.4

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on <u>09.01.2019</u>. In the meantime, interim order to continue.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson